Annexure – 7 Name of the corporate debtor: Amarparkash Rice Exports Private Limited; Date of commencement of CIRP: 26/04/2022; List of creditors as on: 28/07/2022

| Sl. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of | | Amount | Amount of | Remarks, if |
|-----|---------------------|----------------|--------------------|------------------------------|----------|---------------------------|-----------------|----------------------|----------------------|--------------------|----------------------|---------------------|---------------------------|-----------------------------|-----------------------------|-------------|
| No. | Depart ment | Gover nment | Identifi cation | Date of | | Amount of claim | Nature of claim | Amount covered by | Amount covered by | Whether related | % of voting share in | contingent claim | of any mutual dues, | of claim not admitted | claim under verification | any |
| | | | No. | • | | admitted | | security interest | guarantee | | CoC, if applicable | | that may be set-off | | | |
| 1. | State | Punjab | 4 | 17/06/202 | 61,517/- | 61,517/- | Interest for | Nil | Nil | No | Nil | Nil | Nil | Nil | Nil | Nil |
| | Tax, | | | 2 | | | the FY | | | | | | | | | |
| | Office of | | | | | | 2014-15, as | | | | | | | | | |
| | Assistant | | | | | | per Order | | | | | | | | | |
| | Commiss | | | | | | No 39, | | | | | | | | | |
| | ioner of | | | | | | Dated | | | | | | | | | |
| | State | | | | | | 16/09/2021. | | | | | | | | | |
| | Tax, | | | | | | | | | | | | | | | |
| | Near | | | | | | | | | | | | | | | |
| | Mahavir | | | | | | | | | | | | | | | |
| | Chowk, | | | | | | | | | | | | | | | |
| | Sangrur. | | | | | | | | | | | | | | | |

List of operational creditors (Government dues)

(Amount in₹)